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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA

C.P No. 628/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company	Happy Bengal Promoters Ltd		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA. SHASHI AGRWAL PETITIONER 
 Date: 8/2/18

O R D E R

Ld. Pr. CA for the petitioner has filed supplementary affidavit which shows that reminder for reply has been served on the Registrar of Companies (ROC), West Bengal on 01/01/2018.

Ld. Pr. CA submits that ROC has submitted the reply but not in our record. Awaiting report of the ROC.

List it on 01/03/2018 for hearing.


 (Jinan K.R.)
 Member (J)